

DIVISION BENCH

ITEM NO. 154

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

MA No. 07/2023 IN CP No. 46/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 24th May, 2023

Attendance-Cum-Order Sheet of the Hearing

NAME OF THE COMPANY	ROHAN KAUSHIK V/S POINEER MSWM CHIRKUNDA PVT. LTD. & ORS.
UNDER SECTION	241/242 OF COMPANIES ACT, 2013

THROUGH PHYSICAL HEARING:

ORDER

MA No. 07/2023

Due to paucity of time, the matter could not be taken up, hence adjourned to 25th
May, 2023.

CP No. 46/ALD/2022

Due to paucity of time, the matter could not be taken up, hence adjourned to 26th
July, 2023.

**-Sd-
(Deputy Registrar)**

24th May, 2023

*Priya Agarwal
(Stenographer)*